

DDA's Dues from Builders

3482. SHRI NITYANAND MISHRA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that leading builders owe nearly Rs. 40 crores to Delhi Development Authority ;

(b) if so, the names of the parties and since when the amount has fallen due ;

(c) what is the interest rate on each ;

(d) the reasons why such huge amount has fallen due ;

(e) whether the DDA has also to settle claims of these builders ; and

(f) if so, why the amount due from the builders is not adjusted against the claims of the builders ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (f). The information is being collected and will be laid on the Table of the House.

Formulation of National Wage Policy

3483. DR. G.S. RAJHANS : Will the Minister of LABOUR be pleased to state :

(a) whether there is a proposal under the consideration of Government to formulate a National Wage Policy in view of the disparities prevailing in the wage structure in different industries and services which have been aggravated by the Fourth Pay Commission Report ; and

(b) if so, the steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) No, Sir.

(b) Does not arise.

Transfer of Land belonging to Salt Commissioner, Bombay

3484. SHRI MURLIDHAR MANE :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have finalised the transfer of land belonging to Salt Commissioner at Bombay to the Government of Maharashtra ;

(b) whether the proposed joint survey by Union Government and the Government of Maharashtra is over ;

(c) if so, the exact area in terms of acres in different areas that are proposed to be handed over to the Government of Maharashtra ; and

(d) whether Government also propose to issue guidelines in regard to use of this land to the State Government ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The survey and identification of surplus salt lands available in the various localities of Bombay is a continuous process. After identification of such lands and completion of formalities, the utilisation of the land by the Central and State Government would be mutually shared.

Dispute between the Management of Sir Ganga Ram Hospital and Its Employees Union, Delhi

3485. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI : Will the Minister of LABOUR be pleased to state :

(a) whether any proceedings have been initiated between the management of Sir Ganga Ram Hospital, New Delhi and its Employees Union for which a strike notice dated 21 June, 1986 had been served by the Union ;

(b) if so, the details thereof and the steps taken to settle the dispute ; and

(c) how many meetings have been held between the management and the Union to arrive at an agreement on the demands listed in the charter of demands for the above strike notice ;

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) to (c). According to information received from Delhi Administration, the appropriate authority under the Industrial Disputes Act, 1947 a copy of the strike notice dated 21.6.1986 served by Sir Ganga Ram Hospital Employees Union on the Hospital Management was received by Delhi Administration. The strike notice raised a 27-point Charter of General Demands relating, among others, to regularisation of contract workers and temporary employees, staff quarters for nurses and other employees, overtime allowance, reinstatement of employees discharged from service during 1966 to 1986, free medical ambulance facilities for family members of employees etc. On receiving the copy of the strike notice the Conciliation Machinery intervened on 16th July, 1986. Till 30th July, 1986, six meetings have been held in an effort to resolve the dispute. While conciliation efforts are continuing, in their letter dated 30.7.1986 addressed to the management, the Union has informed that it has suspended the strike which was to start from 31.7.1986.

Functioning of T.V. Relay Centre at Kurseong

3486. SHRI ANANDA PATHAK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have received any representation from the people of Darjeeling complaining about the poor performance of TV relay centre at Kurseong ;

(b) if so, the nature of complaints ; and

(c) the measures proposed to redress the grievances of the people ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) The complaint is that the reception of signals from the TV transmitter, Kurseong, in Darjeeling is unsatisfactory.

(c) The TV transmitter, is at present operating on 1 KW power. With completion of the 135 metre TV tower, the transmitter is expected to be commissioned on its full rated power of 10 KW by the end of 1986. Reception of TV signals from this transmitter in Darjeeling is then expected to improve. Besides, setting up of low power (100 W) TV transmitters, one each at Darjeeling and Kalimpong, is included in the Seventh Plan.

Demolition of Jhuggies at Tilak Nagar, Delhi

3487. SHRI D.N. REDDY :

SHRI SRIHARI RAO :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the jhuggies of many leprosy patients at Tilak Nagar, Delhi were demolished by bulldozers on 5 June, 1986 ;

(b) if so, whether this was done with prior notices to the leprosy patients and whether any alternative arrangements were made for their settlement ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Several unauthorised jhuggies of leprosy patients were removed by Slum Deptt. of the DDA on 5-6-86. No bulldozers were used in the demolition of the said jhuggies.

(b) and (c). No written notice was given to the leprosy patients in question, as for removal of unauthorised jhuggies on public premises, no prior notice is necessary. In compliance with the orders of the Hon'ble Supreme Court passed on 2.7.86, however, 10 huts have been constructed for their rehabilitation in a nearby locality known as Jagat Mata Kust Ashram.